

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 06<sup>th</sup> day of **August**, 2018

Present :

**Hon'ble Mr. Justice Bharat Bhushan, Member-J**  
**Hon'ble Mr. Mohd. Jamshed, Member-A**

Original Application No.330/00278/2018

1. Krishna Gopal Singh, S/o Late Viswanath Singh, a/a 59 years, Chief Law Assistant, Chief Commercial Manager Office, N.E. Railway, Gorakhpur.
2. Prem Parkas Dubey, S/o Late Vijay Pratap, a/a 59 years, Chief Commercial Manager Office, N.E. Railway, Gorakhpur.

.....Applicant.

By Advocate -Shri Prateek Rai

**V E R S U S**

1. Union of India through General Manager, N.E. Railway, Gorakhpur.
2. General Manager, North Eastern Railway, Gorakhpur.
3. Deputy Chief Personnel Officer/Gazetted N.E. Railway, Gorakhpur.

..... Respondents

By Advocate : Shri R.K. Rai  
Shri Anil Kumar

**O R D E R**

**By Hon'ble Mr. Justice Bharat Bhushan, Member-J :**

List revised. None present for the applicant. Shri R.K. Srivastava proxy counsel for Shri R.K. Rai and Shri Anil Kumar, counsel for the respondents are present.

2. Impleadment application was allowed on 01.05.2018 but required amendment has not carried out. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

Member-J

RKM/